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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.123/ BB2018	For admission	Sec 7 of I&B code	IVL Finance Limited	FX & Co. Advocates	Sri Giri Travels Pvt Ltd	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

Thribuvan Chakravathy H.Y.
Petitioner
9760573261




RESPONDENT/s :

ORDER

Heard Shri H.Y Thribuvan Chakravathy, learned Counsel for Petitioner.
The learned Counsel for Petitioner submitted that, the Corporate Debtor refused to receive the notice, and seeks permission for newspaper publication, and he is permitted to make newspaper publication.

Post the case on 28/08/2018.

*Application received perused
by*


MEMBER (T)


MEMBER (J)